

CENTRAL ADMINISTRATIVE TRIBUNAL

CDNT

PRINCIPAL BENCH, NEW DELHI

O.A. No.2918 of 1992

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This 6th day of January, 1994

Hon'ble Mr. J.P. Sharma, Member (J)

Hon'ble Mr. B.K. Singh, Member (A)

K.C. Sharma
S/o Shri P.R. Sharma,
7/75, Viswas Nagar,
Shahdara,
Delhi-32.

Applicant

BY Advocate: None present

VERSUS

1. The Secretary,
Delhi Administration,
Education Deptt.,
Old Secretariat, Delhi.
2. Director of Education,
Delhi Administration,
Old Sectt., Delhi.
3. Shri Gopal Dutt,
Govt. C-Education Model
Sr. Secondary School,
East Vinod Nagar,
Delhi.
4. Shri M.C. Gupta,
Govt. Boys Sr. Secondary School,
Laxmi Nagar,
Delhi.
5. Shri J.S. Tyagi,
Govt. Boys Sr. Secondary School,
Jhilmil Colony,
Delhi.
6. Shri Raghbir Singh,
Govt. Boys Sr. Secondary School No.2
Uttam Nagar,
Delhi.
7. Shri B.L. Sharma,
D-Block, Janakpuri,
Delhi.
8. Shri H.C. Gurgnani,
Govt. Boys Secondary School,
Guru Teg Bahadur Nagar,
Delhi.
9. Shri M.S. Negi,
Govt. Boys Secondary School,
Ali Ganj,
Delhi.

Respondents.

By Advocate: None present.

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Contd....2/-

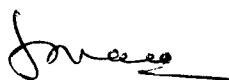
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O R D E R (Oral)

(By Hon'ble Mr. J.P. Sharma, M(A))

The matter came before the Bench on 12th November, 1992 when the applicant had desired to amend the O.A. The O.A. has not been amended as yet. None is present on behalf of the application to press the same. The application is therefore dismissed as not pressed.


(B.K. Singh)
Member(A)


(J.P. Sharma)
Member(J)

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